NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/528/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASF INDIA LTD

NAME OF THE RESPONDENT(S)

: MOSMETRO INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CHITRA SRINIVAS

IRP

Selvilà

ORDER

Heard the IRP. Order is reserved.

S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc